

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	18	4,35,30,777.91	16	3,04,43,132.59	-	-	1,30,87,645.32	2	The Ex-management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP has relied upon the claim and records filed by the Claimant. There are some discrepancies in the claims accordingly, such claim amounts have been kept under verification. The

												rate of Interest has been considered @8% p.a. as per Regulation 16A(7) of Insolvency And Bankruptcy Board Of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5,31,00,000.00	1	5,31,00,000.00	-	-	-	-	4		The Ex-management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	5		
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	6		
7	Operational creditors	-	-	-	-	-	-	-	-	7		

8	(Government Dues)														
	Operational creditors (other than Workmen and Employees and Government Dues)	1	-	-	-	-	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-	-	-	-	9	
	<b>Total</b>	<b>19</b>	<b>9,66,30,777.91</b>	<b>8,35,43,132.59</b>										<b>1,30,87,645.32</b>	



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**Annexure-1**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							

**Annexure-2**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of unsecured financial creditors belonging to any class of creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	Amit Bathla and Jitin Malik	10-03-2023	15,03,900.90	14,07,204.27	Financial Debt (Home Buyer)	-	No	1.68	-	96,696.63	
2	Pawan Kumar Malhotra	10-03-2023	20,06,691.37	18,79,505.93	Financial Debt (Home Buyer)	-	No	2.25	-	1,27,185.44	
3	Vinit Kumar and Sarita	10-03-2023	19,14,403.12	18,00,626.84	Financial Debt (Home Buyer)	-	No	2.16	-	1,13,776.28	
4	Rachna Saxena and Avneesh Kumar Saxena	10-03-2023	28,66,839.63	26,97,360.71	Financial Debt (Home Buyer)	-	No	3.23	-	1,69,478.92	
5	Renu Jain and Pramod Jain	11-03-2023	15,01,373.00	0.00	Financial Debt (Home Buyer)	-	No	0.00	-	15,01,373.00	
6	Sanjay Kumar Dhiman	11-03-2023	16,19,946.74	15,42,846.58	Financial Debt (Home Buyer)	-	No	1.85	-	77,100.16	
7	Aditya Tyagi	11-03-2023	16,25,136.81	15,35,029.28	Financial Debt (Home Buyer)	-	No	1.84	-	90,107.53	
8	Kapil Tyagi and Sonali Tyagi	11-03-2023	19,00,624.65	0.00	Financial Debt (Home Buyer)	-	No	0.00	-	19,00,624.65	
9	Kapil Kumar	12-03-2023	14,47,112.38	14,47,102.38	Financial Debt (Home Buyer)	-	No	1.73	-	10.00	HEMI GUPTA ✓



**Annexure-3**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					(Amount in ₹)			Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted		Amount of claim under verification
-	-	-	-	-	-	-	-	-	-	-	-	-	-

**Annexure-4**

**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;  
List of creditors as on: 16/03/2023**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Neon Vincom Pvt Ltd	16-03-2023	5,31,00,000	5,31,00,000	Financial Debt	-	No	63.56	-	--	-	-	

(Amount in ₹)



**Annexure-5**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of operational creditors (Workmen)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

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**Annexure-6**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of operational creditors (Employees)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					(Amount in ₹)			Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
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**Annexure-7**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of operational creditors (Government dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					(Amount in ₹)			Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
-	-	-	-	-	-	-	-	-	-	-	-	-	-

**Annexure-8**

**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;  
List of creditors as on: 16/03/2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Status of Verification of claim
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-	-

**Annexure-9**  
**Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02<sup>nd</sup> March, 2023;**  
**List of creditors as on: 16/03/2023**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-